

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

T.C.P.(IB)-685(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.03.2018

NAME OF THE PARTIES:

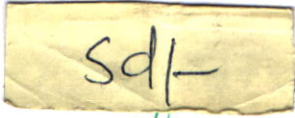
Harmoni Alloys  
v/s.  
Teksons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code 2016.

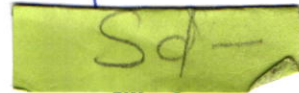
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ORDER

At request of the Petitioner in person, list this matter on 25.04.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)